

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4472

ANSWERED ON:29.03.2017

Appointments on Fake Caste Certificates

Chavan Shri Harishchandra Deoram;Tadas Shri Ramdas Chandrabhanji

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a number of cases of submission of fake/false Scheduled Caste (SC), Scheduled Tribe (ST) and OBC certificates have come to light and if so, the details thereof;
- (b) the number of cases of appointments made on the basis of such certificates that have been investigated along with the name of the agency which conducted the investigation;
- (c) the number of persons found to be appointed on the basis of fake certificates and the employees who are still in service, Ministry-wise; and
- (d) the reasons for their being in service?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (d): The information on the number of cases of submission of fake/ false SC, ST and OBC certificates is not centrally maintained.

However, the Central Government had undertaken a one time exercise to collect information about appointments secured on the basis of fake/ false caste certificates in the year 2010. As per information received from various Ministries/ Departments etc. 1832 appointments were allegedly secured on the basis of fake/false caste certificates. Disciplinary proceedings had been instituted in all the cases. It was reported that out of the above 1832 cases, 276 had resulted in suspension/removal etc, whereas 521 cases were entangled into litigations and in remaining 1035 cases disciplinary proceedings were pending. A detailed statement containing information, Ministries/ Departments/ PSU-wise is at Annexure.
